

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 12.04.2021

In the court of the Registrar

11:30 AM (VIRTUAL MODE)

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 720 of 2021 in Comp. App. (AT) No. _ of 2021	AVS Enterprises Pvt. Ltd. Vs. Registrar of Companies , Delhi & Anr.	Prateek Kedawat
2.	I.A. No. 699 of 2021 in Comp. App. (AT)(Ins) No. 1128 of 2020	ABC India Ltd. Vs. Oriental EPC Pvt. Ltd.	Sharda Garg
3.	I.A. No. 723 of 2021 in Comp. App. (AT) (Ins) No. _ of 2021	Anant Kumar Singh Vs. Prithvi Raj Kasana	Saurabh Kalia
4.	I.A. No. 721 of 2021 in Comp. App. (AT) (Ins) No. _ of 2021	NTPC Ltd. Vs. Ram Ratan Modi, Liquidator	Ekta
5.	I.A. No. 726 of 2021 in Comp. App. (AT) (Ins) No. _ of 2021	INR Constructions Vs. Skyhigh Infraland Pvt. Ltd. Through Resolution Professional & Anr.	Deep Prabhu

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By Order
-sd/-

Deputy Registrar